

MINUTES OF THE MEETING NO.03 (2025-26) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 24.06.2025 AT 11:30 APM, VANIJYA BHAWAN, NEW DELHI

Meeting No. 03 (2025-26) of EXIM Facilitation Committee (EFC) held in hybrid mode under the Chairmanship of Shri Abhinav Gupta, Additional DGFT at 11:30 AM on June 24, 2025, Vanijya Bhawan, New Delhi to consider the applications for export of 'restricted' items.

2. The following members attended the meeting: -
- Dr. Brijesh Tripathi, Deputy Director- CIB&RC
 - Dr. Rahul Rohankar, Livestock Officer, D/o AHD
 - Shri Nitin Bharti, Section Officer, Ministry of Mines
 - Dr. Tripta Dixit, Senior Assistant Director, AYUSHEXCIL
 - Dr. S. Gnanasambandan, Joint Director (PQ), DPPQ&S
 - Sonia Tom N, Assistant, DAE
 - Shri Prasenjit Navgire, Representative from M/o EF&CC (Wildlife Division)
 - Shri Pravin L Agrawal, Director, NTFP Centre of Excellence (NCE)
 - A representative from Ministry of AYUSH
 - A representative from NBA, Chennai

In attendance:

- Shri Moin Afaq, Joint DGFT
- Smt. Pratibha Kumati, Deputy DGFT
- Shri Santosh Tripathi, Section Officer

3. Altogether 78 applications were considered by the EFC, out of which 18 cases were Approved including 1 ex-post facto, 12 cases were Rejected, 3 cases are under deficiency and remaining 45 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

Sl. No.	Name of the Firm	DGFT (Hqrs) File No-	Item Description	Quantity Applied	Date of receipt of application in DGFT (Hqrs)	Country of Destination	Decision of EFC / remark
Applications related to Seeds for Sowing Purpose							
1	NUNHEMS INDIA PRIVATE LIMITED	0750AM25	Of Onion Seeds	2.69 KGs	10.11.2024	South Africa	Deferred
2	ANKUR SEEDS PVT LTD	1034AM25	PADDY SEEDS ANKUR JYOTIKA	200 MTs	11.03.2025	Nepal	Rejected The firm is non-responsive towards deficiency despite several reminders.
3	A. K. LASKAR NURSERY	0010AM26	ONION SEEDS	30000 KGs	06.04.2025	Bangladesh	Deferred

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4	KARANJA SEEDS	0038AM26	Onion Seeds	200000 KGs	22.04.2025	Bangladesh	Rejected The firm is non-responsive towards deficiency despite several reminders.
5	SAVANNAH SEEDS PRIVATE LIMITED	0197AM26	Of seed quality-SHX-4891	16 KGs	05.05.2025	Bangladesh	Deferred
6	AMBIKA SEED COMPANY	0215AM26	NASIK RED N53 AND BOMBAY RED	145 MTs	05.05.2025	Bangladesh	Deferred
7	AMBIKA SEED COMPANY	0217AM26	NASIK RED N-53 AND BOMBAY RED	200 MTs	05.05.2025	Bangladesh	Deferred
8	DCM SHRIRAM LIMITED	0250AM26	Hybrid Paddy Seeds	3310000 KGs	10.05.2025	Nepal	Approved The firm has submitted the relevant documents as per the SoP.
9	EAST WEST SEEDS INDIA PRIVATE LIMITED	0262AM26	Of Onion-Biplob Coated/ Biplob Super Coated/ TP 406 Coated	23500 KGs	17.05.2025	Bangladesh	Deferred
10	ABDUL MAJID SARKAR AND SONS	0269AM26	ONION SEED	250 MTs	22.05.2025	Bangladesh	Deferred
11	HASSIEM TRADING CORPORATION	0273AM26	ONION SEED	35 MTs	23.05.2025	Bangladesh	Deferred
12	EAST WEST SEEDS INDIA PRIVATE LIMITED	0283AM26	Onion KELLY GREEN	500 KGs	28.05.2025	Netherlands	Approved The firm has submitted the relevant documents as per the SoP.
13	ADVANTA ENTERPRISES LIMITED	0323AM26	Hybrid Rice Seeds - Petrochem Hybrid Dhan 6 (ARBH 18030)	200000 KGA	12.06.2025	Bangladesh	Deferred
14	SAFAL SEEDS AND BIOTECH LIMITED	0328AM26	Onion Bombay Red Seeds	5000 KGs	13.06.2025	Uganda	Approved The firm has submitted the relevant documents as per the SoP.
15	EAST WEST SEEDS INDIA PRIVATE LIMITED	0329AM26	Onion Mingli	20 KGs	16.06.2025	Mauritius	Approved The firm has submitted the

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							relevant documents as per the SoP.
16	ADVANTA ENTERPRISES LIMITED	0337AM26	Hybrid Rice Seeds - ADV 8112	600000 KGs	20.06.2025	Philippines	Approved The firm has submitted the relevant documents as per the SoP.
Applications related to Seeds for Non-Sowing Purpose							
17	NORTH TRADING COMPANY	0845AM25	rice paddy	2000 MTs	23.12.2024	Nepal	Rejected The firm is non-responsive towards deficiency despite several reminders.
18	NORTH TRADING COMPANY	0846AM25	rice paddy	1500 MTs	23.12.2024	Nepal	Rejected The firm is non-responsive towards deficiency despite several reminders.
19	M/S PURVANCHAL TRADING COMPANY	0847AM25	rice paddy	2000 MTs	23.12.2024	Nepal	Rejected The firm is non-responsive towards deficiency despite several reminders.
20	SHAKAMBARİ ENTERPRISES	0875AM25	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	5000 MTs	12.01.2025	Nepal	Rejected The firm has withdrawn the application as the contract with the buyer has been cancelled.
21	OM ENTERPRISES	0883AM25	Non-Basmati Rice Paddy (other than seed quality)	5000 MTs	16.01.2025	Nepal	Rejected The firm is non-responsive towards deficiency despite several reminders.
22	SOURAV TRADING	0885AM25	Non-Basmati Rice	10000	17.01.2025	Nepal	Rejected

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	COMPANY		Paddy (other than seed quality)	MTs			The firm is non-responsive towards deficiency despite several reminders.
23	M/S PURVANCHAL TRADING COMPANY	0918AM25	RICE PADDY	2500 MTs	30.01.2025	Nepal	Rejected The firm is non-responsive towards deficiency despite several reminders.
24	M/S MAA NIRMALA BHANDAR	0224AM26	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	24500 MTs	05.05.2025	Nepal	Deferred
25	ADITYA TRADING	0239AM26	Rice in Husk (paddy or rough) other than seed quality	5000 MTs	08.05.2025	Nepal	Deferred
26	M/S SHIVSHAKTI TRADERS	0254AM26	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	16000 MTs	14.05.2025	Nepal	Deferred
27	SUVLAXMI TRADERS	0288AM26	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	28.05.2025	Nepal	Deferred
28	SUBODH KUMAR SINGH	0300AM26	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	29.05.2025	Nepal	Deferred
29	R.K ENTERPRISES	0309AM26	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	6000 MTs	31.05.2025	Nepal	Deferred
30	RAJARAM AJIT KUMAR	0332AM26	NON BASMATI RICE IN HUSK (PADDY) OTHER THAN SEED QUALITY	20000 MTs	17.06.2025	Nepal	Deferred
Applications related to other seeds							
31	K K TRADERS HUF	0460AM24	NEEM SEED FOR MEDICINAL USE	3000 KGs	16.05.2023	Switzerland	Approved EFC has decided to issue Export Authorization. Actual exports shall be subject

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							to NOC from NBA.
Department of Animal Husbandry and Dairying							
32	J. K. ENTERPRISE	1748AM24	PURE SAHIWAL	140 Nos.	27.01.2024	Bangladesh	Rejected Comments received from D/o AHD vide email dated 24.06.2025 stating that the germplasm proposed to be exported is in the category of top 20% which is not allowed to be exported as per guidelines for import and export of bovine germplasm.
33	NDDDB DAIRY SERVICES	0602AM25	Frozen Semen Doses	92292 Nos.	10.09.2024	Nepal	Deferred Due to want of comments from D/o AHD.
34	NDDDB DAIRY SERVICES	0613AM25	Bovine semen	3000050 Nos.	11.09.2024	Kenya	Deferred Due to want of comments from D/o AHD.
35	SUNWAYS BIO-SCIENCE LLP	0702AM25	Buffalo :- Pure-bred breeding animals	40 Nos.	19.10.2024	UAE	Deferred Due to want of comments from D/o AHD.
36	KHASA MURRAH BUFFALO FARMS	0824AM25	Murrah Buffalow Conventional Frozen Semen Straws	12000 PCs	18.12.2024	Paraguay	Deferred Due to want of comments from D/o AHD.
37	ZOO AUTHORITY OF KARNATAKA	859AM25	Asian Elephant (Elephas maximus)	4 Nos.	01.01.2025	Japan	Approved Comments NOC from wildlife division received vide OM dated 09.06.2025 approving the exports of 4 nos. Asian Elephants.
38	DUNDLOD	0271AM26	Marwari breed horses	3 nos.	22.05.2025	Kazakhstan	Approved

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	INTERNATIONAL						Comments/ NOC from DoAHD received vide OM dated 25.06.2025 approving the exports of 3 nos. marwari horses subject to NOC from NBA.
39	PRAYAS	0281AM26	Maize bran	10000 MTs	27.05.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
40	PRAYAS	0282AM26	Maize bran	10000 MTs	28.05.2025	Bangladesh	Deferred Due to want of comments from D/o AHD.
Ministry of Environment Forest and Climate Change (SU Division)							
41	RAATI RAJAN IMPEX	1277AM24	Red Sanders Wood Obtained From Pattaland In Value Added Product Form Of Various Furniture Sizes	25 MTs	03.09.2023	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
42	BHOWMIK ENTERPRISE	0402AM25	Agarwood Seedlings	62936 Nos.	06.06.2024	Bhutan	Deferred Comments received from M/o EF&CC (SU Division) vide OM dated 06.12.2024. Comments also sought from National Biodiversity Authority.
43	RAATI RAJAN IMPEX	0409AM25	Red Sanders Wood Obtained From Artificial Origin (Pattaland) In Log Form	42 MTs	09.06.2024	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
44	COORG ROSEWOOD TIMBERS PRIVATE LIMITED	0450AM25	Artificially Propagated Red Sanders wood Logs and wood Roots from Patta Land	4.475 MTs	22.06.2024	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

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45	LONG CYCLE CHENNAI	0481AM25	Red Sanders Wood In Logs & Roots Form Obtained From Artificially Propagated Source From Pattaland	47.413 MTs	01.07.2024	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
46	ALMIGHTY AQSA EXPO LLP	0704AM25	Artificially Propagated Red Sanders Wood Logs 805 Nos	28.6 MTs	19.10.2024	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
47	SRK ENTERPRISES	0844AM25	Sandalwood Oil	2 KGs	23.12.2024	UAE All GCA Countries	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
48	RAATI RAJAN IMPEX	0946AM25	Red Sanders Wood In Log Form Obtained From Pattaland (Artificial Origin) From The State Of Tamilnadu	36.5 MTs	08.02.2025	Singapore	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
49	LONG CYCLE CHENNAI	1048AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	16.392 MTs	17.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
50	LONG CYCLE CHENNAI	1049AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.53 MTs	17.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
51	LONG CYCLE CHENNAI	1070AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	17.060 MTs	28.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
52	LONG CYCLE CHENNAI	1071AM25	Red Sanders Wood In Log Form Obtained From Artificially Propagated Source From Pattaland	26.410 MTs	28.03.2025	China	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)
53	INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PRIVATE LIMITED	0313AM26	Sandalwood Oil Newcaledonia For Life Lmr 1-5 (B.No.IN17527567)	25 KGs	04.06.2025	Netherlands	Deferred Due to want of comments / NOC from M/o EF&CC (SU Division)

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54	BAS INTERNATIONAL	0276AM26	Agarwood Chips	2000 KGs	24.05.2025	Saudi Arabia	Approved Based on verification of procurement certificate submitted by firm by DFO, Dimapur, Nagaland vide their email dated 26.06.2025. Actual Exports shall be subject to a valid CITES Permit.
Ministry of Environment Forest and Climate Change (Ozone Cell)							
55	SRF LIMITED	1499AM24	trans-1,3,3,3-Tetrafluoroprop-1-ene (HFO-1234ze(E))	200 KGs	23.11.2023	U.K.	Rejected The firm is non-responsive towards deficiency despite several reminders.
56	GUJARAT FLUOROCHEMICALS LIMITED	0006AM26	Monochloro Difluoro Methane (Refrigerant R- 22 OR HCFC- 22) (for Non Feedstock Uses)	4000 MTs	02.04.2025	Montreal	Approved On the basis of Comments/ NOC received from M/o EF&CC (Ozone cell) vide OM dated 09.06.2025 approving the exports of 4000 MTs Monochloro Difluoro Methane (Refrigerant R- 22 OR HCFC- 22) (for Non Feedstock Uses).
57	DHRUV REMEDIES PRIVATE LIMITED	0278AM26	MONO BROMO BENZENE 99.9PCT	80000 KGs	26.05.2025	China	Approved Based on "Nil" comments from Ozone Cell vide OM dated 10.06.2025, EFC has decided to issue Export authorization.

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58	DHRUV REMEDIES PRIVATE LIMITED	0279AM26	Brominated or iodinated derivatives of acyclic hydrocarbons:- - Other- n-Propyl Bromide	48000 KGs	27.05.2025	China	Approved Based on "Nil" comments from Ozone Cell vide OM dated 10.06.2025, EFC has decided to issue Export authorization.
59	DHRUV REMEDIES PRIVATE LIMITED	0280AM26	Bromobenzene	40000 KGs	27.05.2025	China	Approved Based on "Nil" comments from Ozone Cell vide OM dated 10.06.2025, EFC has decided to issue Export authorization.
60	NAVIN FLUORINE INTERNATIONAL LIMITED	0316AM26	Mafron 32 Difluoro Methane	5000 MTs	06.06.2025	Belgium Brazil Japan Netherlands Saudi Arabia Taiwan UAE UK USA	Approved On the basis of Comments/ NOC received from M/o EF&CC (Ozone cell) vide OM dated 18.06.2025 approving the exports of 5000 MTs Mafron 32 Difluoro Methane.
61	NAVIN FLUORINE INTERNATIONAL LIMITED	0319AM26	Mafron 410A Mixed refrigerant gas containing Difluoromethane & Penta Fluoroethane	1000 MTs	09.06.2025	Brazil Egypt Kuwait Saudi Arabia Taiwan UAE UK USA	Approved On the basis of Comments/ NOC received from M/o EF&CC (Ozone cell) vide OM dated 18.06.2025 approving the exports of 1000 MTs Mafron 410A Mixed refrigerant gas containing Difluoromethane & Penta Fluoroethane.

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62	FITECH ENGINEERS PVT LTD	0325AM26	Bromotrifluoromethane (Halon-1301)	25000 KGs	12.06.2025	UK	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone cell).
63	NAVIN FLUORINE INTERNATIONAL LIMITED	0334AM26	Mono Chloro Difluoro Methane (REFRIGERANT R-22 / HCFC-22 / MAFRON 22)	150 MTs	18.06.2025	Japan	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone cell).
64	SRF LIMITED	0338AM26	Fluorinated derivatives of acyclic hydrocarbons - Difluoromethane (HFC-32)	9500000 KGs	21.06.2025	Montreal Protocol countries	Deferred Due to want of comments / NOC from M/o EF&CC (Ozone cell).
Ministry of Mines							
65	OPAQUE CERAMICS PRIVATE LIMITED	0932AM25	Micronized Zirconium Silicate	500 MTs	06.02.2025	Saudi Arabia	Deferred Comments/ NOC from MoM received vide OM dated 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
66	OPAQUE CERAMICS PRIVATE LIMITED	0933AM25	Micronized Zirconium Silicate	450 MTs	06.02.2025	Tanzania	Deferred Comments/ NOC from MoM received vide OM dated 21.05.2025 approving the exports of 450 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
67	OPAQUE CERAMICS PRIVATE LIMITED	0948AM25	Micronized Zirconium Silicate	500 MTs	10.02.2025	Thailand	Deferred Comments/ NOC from MoM received vide OM dated 21.05.2025

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							approving the exports of 500 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
68	OPAQUE CERAMICS PRIVATE LIMITED	1030AM25	Micronized Zirconium Silicate	900 MTs	08.03.2022	Saudi Arabia	Deferred Comments/ NOC from MoM received vide OM dated 21.05.2025 approving the exports of 900 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
69	OPAQUE CERAMICS PRIVATE LIMITED	1039AM25	Micronized Zirconium Silicate	500 MTs	12.03.2025	Indonesia	Deferred Comments/ NOC from MoM received vide OM dated 21.05.2025 approving the exports of 500 MTs Micronized Zirconium Silicate. However, comments from DAE are awaited.
70	GAMMA ORIENTAL TRADERS	0834AM25	Pyrophyllite (Chips/Lumps/Powder)	10500 MTs	20.12.2024	Bangladesh	Rejected Applicant has withdrawn the application vide e-mail 06.06.2025.
71	OPAQUE CERAMICS PRIVATE LIMITED	1058AM25	MICRONIZED ZIRCONIUM SILICATE	700 MTs	20.03.2025	Belarus	Deferred Due to want of additional documents/ information from the firm.

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72	ASPEN GLOBAL	1059AM25	Silica Sand, not of River Origin, BYE-PRODUCT of Kaolin Mining ; quality SiO2 >95%	100000 MTs	21.03.2025	UAE	Deferred Comments NOC from MoM are awaited
73	SUKASO CERACOLORS PRIVATE LIMITED	0253AM26	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	12000 MTs	14.05.2025	Russian Federation UAE	Deferred Due to want of additional documents/ information from the firm.
74	SUKASO CERACOLORS PRIVATE LIMITED	0267AM26	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	150 MTs	20.05.2025	Oman	Deferred Due to want of additional documents/ information from the firm.
Ministry of Petroleum & Natural Gas							
75	ARSS BIOFUEL PRIVATE LIMITED	0041AM26	Denatured Ethyl Alcohol (Ethanol)	1000 MTs	25.04.2025	Tanzania	Deferred Due to want of comments / NOC from MoP&NG.
Miscellaneous							
76	YOGI INTERMEDIATES PRIVATE LIMITED	0306AM26	N-Propyl Bromide, Bromo Benzene	10000000 KGs	29.05.2025	China Japan Singapore Mayasia	Approved ex-post facto Based on comments from CBI&RC and Ozone Cell, EFC has decided to issue Export Authorization.
77	INTECH ORGANICS LIMITED	0272AM26	Methyl bromide	1410913 KGs	23.05.2025	Australia Myanmar Philippines Sri Lanka UAE USA Vietnam	Approved Based on comments from CBI&RC, EFC has decided to issue Export authorization.
78	INTECH ORGANICS LIMITED	0321AM26	Methyl bromide	1172490 KGs	10.06.2025	Egypt Ghana Jordan Malaysia Nigeria Sudan	Approved Based on comments from CBI&RC, EFC has decided to issue Export authorization.

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						UAE USA Vietnam	

Note:

- I. **Deferred Cases:** Cases marked as Deferred indicate that a final decision is pending due to non-receipt of comments or No Objection Certificates (NOCs) from the concerned technical authorities, pending submission of additional information or clarification by the applicant, or requirement of verification of specific documentary evidence. These cases remain under consideration and shall be re-tabled once the requisite inputs are received.
- II. **Approved Cases:** Cases marked as Approved denote that the Export Facilitation Committee (EFC) has accorded its approval, and export authorisations have been or will be issued by DGFT accordingly.
- III. **Approved Post-facto:** Cases indicated as Approved Post-facto refer to those in which export authorisation was issued by DGFT with the prior approval of the Chairman, EFC under Para 2.48(c) of the Handbook of Procedures (HBP), 2023. This is in line with Para 2.51 of the HBP, which empowers the Chairman, EFC to grant authorisation in cases where subsequent receipt of recommendations/NOCs from concerned technical agencies reveals no material divergence of views. Such cases are formally placed before the EFC in its next meeting for post-facto ratification.
- IV. **Dropped Cases:** Cases shown as Dropped are those where the applicant firm has remained non-responsive to repeated queries from DGFT and/or the concerned Administrative Ministry/Department and has failed to furnish requisite documentation or clarification within the stipulated period. These cases are removed from the active EFC agenda. However, upon receipt of complete information/documents, such cases may be reopened with a fresh application date.
- V. **Rejected Cases:** Cases marked as Rejected denote that the EFC, in consultation with the relevant Administrative Ministry/Department, has decided to deny authorisation. Grounds for rejection may include lack of support from the technical agency, failure to furnish mandatory documents, or non-compliance with procedural timelines (including responses to deficiency letters). No further communication shall be issued in such cases; however, the applicant may request a review of the EFC's decision by approaching DGFT.
- VI. **Closed Cases:** Cases listed as Closed indicate that, upon consultation with the concerned Administrative Ministry/Department, it has been concluded that the proposed export item does not fall under the category requiring a Restricted Export Authorisation. Accordingly, no further processing is necessary.

